

**Central Administrative Tribunal  
Principal Bench**

**CP No.230/2019  
OA No.4700/2015**

New Delhi, this the 16<sup>th</sup> day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Sugam Arora, aged 41 years  
D/o Shri R.D. Malhotra  
Address – 35, SFS, DDA Flats,  
Niti Bagh, New Delhi-49
2. Anita Singh aged 44 years  
D/o Sh. S.S. Kanwar  
Address – Qr. No. F-2976,  
Netaji Nagar,  
New Delhi-23
3. Simi Padmakaar Aged 45 years  
D/o Sh. Ravindran Nair  
Address – P.D. Pocket-284,  
Dilshad Garden, Delhi-95
4. T. Kishore Singh aged 49 years  
S/o Late T. Nagmal Singh  
Address-E-18/F-3, Dilshad Colony  
Delhi-95
5. Pankaj Kumar Sarkar aged 46 years  
S/o Late Satish Chander Sarkar  
Address-Qr. No. 10, Sector-9,  
R.K. Puram, New Delhi
6. Chander Shekhar aged 46 years,  
S/o Sh. Maharaj Kishan  
Vill. & P.O.-Pataudi, Distt. Gurgaon  
Haryana
7. Umesh Kumar aged 45 years  
S/o Late Chand Ram  
Address- H. No. 10, 3<sup>rd</sup> Floor,  
Sahipur Village, Shalimar Bagh,  
Delhi-88

8. Krishan Mohan Pandey aged 41 years  
S/o Late B. Pandey  
Address-Q. No. D-577, Netaji Nagar  
New Delhi-23
9. Sajjan Pal aged 45 years  
S/o Late Dhanpat Singh  
Address- F-1/542, Dev Nagar  
Karol Bagh, New Delhi-05
10. Pamela Halder aged 46 years  
D/o Sh. P.N. Thakur  
Address Block 23, 985, Baba Kharak Singh Marg  
New Delhi-01
11. Manisha Rastogi aged 44 years  
D/o Sh.. R.L. Dhawan  
Address- Qr. No. 686, Laxmi Bai Nagar  
New Delhi-23
12. Kavita Sharma Aged 44 years  
D/o Sh. D.N. Sharma  
Address 321, DJA Apartment, Plot No 1-A,  
Sector-13, Dwarka,  
Delhi-75
13. Uma Lohani aged 46 years,  
W/o Sh. S.C. Lohani  
Address H.No. 989, Sector-04  
R.K. Puram, New Delhi
14. Sh. R.P. Kharwar aged 52 years  
S/o Late Sh. Kisun Ram  
Address: 2078, Lodhi Road Complex,  
New Delhi-03
15. Pawan Kumar Sharma aged 50 years  
S/o Late Sant Ram  
Address Qr. No. 1619, Lodhi Road Complex  
New Delhi-03
16. Rakesh Sharma aged 48 years  
S/o Late J.S. Sharma  
Address-423-B, Shakti Khand-1, Indirapuram  
Ghaziabad, U.P.
17. Sanjay Sharma, aged 43 years  
S/o Late V.N. Sharma  
Address-F-II/447, Dev Nagar,

Karol Bagh,  
New Delhi-05

18. Bharat Bhushan aged 58 years  
S/o Late Bhagwan Dass  
H.No. 210, Sector-7, Urban Estate  
Gurgaon, Haryana
19. Anita Bhatt aged 42 years  
W/o Sh. N.N. Bhatt  
Address-404, Gaur Residency,  
Chander Nagar, Ghaziabad  
Uttar Pradesh
20. Neeraj Bhardwaj aged 53 years  
S/o Late Girdhari Sharma  
Address 276, Bagh Kare Khan, Kishan Ganj  
Delhi-07
21. Kanwar Singh Panchal aged 51 years  
S/o Late Sahib Singh  
Address-Qr. No. 874, J-Block, Kali Bari Marg,  
New Delhi
22. Deep Ram aged 56 years  
S/o Late Baziru Ram  
Address-H. No. 669, Sector -8,  
R.K. Puram  
New Delhi
23. Radha Ballabh aged 54 years  
S/o Sh. Ramanand  
Address-122, Lancer's Road, Timarpur,  
Delhi-04
24. Uttam Singh aged 53 years  
S/o Late Bachan Singh  
Address-Qr. No. 86, Sector-04,  
R.K. Puram, New Delhi
25. Urvi Purvesh Joshi aged 42 years  
S/o Sh. H.J. Thaker  
Address-38/3C, Sector-II, Gole Market  
DIZ Area, New Delhi
26. S.N. Mishra, aged 58 years,  
S/o Late Suresh Mishra  
Address-C-3/253, Lodhi Colony  
New Delhi

27. Pawan Kumar, aged 45 years  
 S/o Late J.C. Sharma  
 G-405, Nauruji Nagar,  
 New Delhi-29

28. Bir Singh Rana aged 55 years  
 S/o Late M.S. Rana  
 Address-Qr. No. 140, Sector-7,  
 R.K. Puram, New Delhi

29. Sunil Kumar aged 43 years,  
 S/o Late Roop Chand  
 Address- House No. 188, B-Block,  
 Gopal Nagar, New Delhi

30. Om Prakash aged 54 years  
 S/o Late Jodha Ram  
 Address-House No. 14, Block C-II, 1<sup>st</sup> Floor  
 Lodhi Colony, New Delhi-03

31. S.R. Kotiyal aged 54 years  
 S/o Sh. Mool Chand  
 Address-House No. 14, Block C-II,  
 First Floor, New Delhi-03

32. Rajeev Kumar aged 47 years  
 S/o Late B.R. Sharma  
 Upper Division Clerk,  
 H.No. 473, Saraswati Vihar  
 New Delhi-34

33. Ranjit Kaur Walia aged 42 years  
 W/o Sh. Arvinder Pal Singh  
 Address-16/49-A, Tilak Nagar,  
 New Delhi-18

34. Sh. Niranjan Prasad aged 47 years  
 S/o Shri Prasad  
 Address-Flat No. 18, Kaweri Tower,  
 Sector-04, Ghaziabad,  
 Uttar Pradesh. ... Petitioners.

(By Advocate : Mr. N. K. Singh for Mrs. Avnish Ahlawat)

Versus

Dr. C. Chandramouli  
 Secretary  
 Department of Personnel & Training  
 Room No.112, North Block,  
 New Delhi 110 001. .Respondent

(By Advocate : Mr. Rajeev Kumar)

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

The petitioners herein filed OA No.4700/2015 challenging as many as five office memoranda pertaining to the seniority on the post of Upper Division Clerks (UDC) working in the Central Secretariat Services (CSS). Their grievance was about the fixation of seniority. The OA was allowed through detailed order dated 09.01.2019 directing that none of the UDCs appointed against 2151 vacancies subsequent to year 2009 shall be placed above any of the UDCs appointed up to that date and they shall take seniority in accordance with their dates of appointment. The further direction was that the seniority and other benefits that accrued to the applicants up to 03.05.2012 shall remain intact and any proceedings that ensued adversely affecting the same, shall stand set aside.

2. This contempt case is filed alleging that the respondents have not implemented the judgment of the Tribunal.

3. On behalf of the respondents, it is stated that W.P. (C) No.5259/2019 was filed in the Hon'ble High Court of Delhi against the judgment in the OA, and that on 15.05.2019, an interim order was passed directing that; (a) the status quo as directed by the Tribunal vide its order dated 23.12.2015 shall continue to operate and (b) promotions, if any, made in the meantime, shall be subject to further orders in this petition. The same is said to have been reiterated in the order dated 08.08.2019 passed in W.P (C) No.8616/2019.

4. The nature of relief granted in the OA has been indicated above. This is not a case in which the order in the OA has become final or that the Hon'ble High Court did not divert any interim measure. Once the High Court passed an interim order, the question of entertaining the contempt petition does not arise. The applicants have to seek the relief in the pending writ petition. We, therefore, close the contempt petition.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/